

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA  
UNSTARRED QUESTION NO - 2664  
ANSWERED ON 09/03/2026

**Implementation of Samagra Shiksha Abhiyan in Bihar**

2664. Shri Janardan Singh Sigriwal:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government has released any funds to the State of Bihar under the Samagra Shiksha Abhiyan during the last three years and the current year;

(b) if so, the details thereof indicating the amount of funds allocated, released and utilised by the State, year-wise;

(c) whether any components of Samagra Shiksha Abhiyan in Bihar, including school infrastructure, teacher recruitment/training, digital education and student support schemes, have witnessed delays or shortfalls in its implementation;

(d) if so, the details thereof, along with the reasons for such delays or shortfalls and the number of districts affected in the State; and

(e) whether the Government has taken/proposes to take any corrective measures to improve the implementation and outcomes of Samagra Shiksha Abhiyan in the said State and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)

(a) & (b): Under the Centrally Sponsored Scheme Samagra Shiksha, financial assistance is provided to the States and UTs for various interventions/activities including school infrastructure, teacher education, digital education as per norms of the scheme. Central share of funds is approved based on Annual Work Plan and Budget (AWP&B) prepared by the States and UTs, including Bihar, based on their requirements and priorities and guidelines issued by the Ministry of Education at the beginning of every year. These plans are then appraised/approved by Project Approval Board in consultation with the States and UTs as per the programmatic and financial norms of the Scheme and availability of budgetary resources. Under the scheme, *lump sum* funds are released to the States/UTs in four instalments instead of component-wise. Details of Central share approved, Central share released and expenditure incurred by the State Government of Bihar, under the Centrally Sponsored Scheme Samagra Shiksha, during the last three financial years and current year are as under:

(In Lakh Rupees)

Year	Central Share Approved	Central Share Released	Total Expenditure (Central Share + State share)
2022-23	501887.29	355459.46	617295.83
2023-24	502132.66	424173.08	563593.37
2024-25	499123.47	421781.44	762946.22
2025-26	601525.04	403764.05	796999.94

**Source: PFMS (Public Financial Management System) / PRABANDH (Project Appraisal Budgeting Achievements & Data Handling System)**

(c) & (d): Under Samagra Shiksha, funds are provided to support various interventions including creation of infrastructure and basic facilities, teacher training and digital education. Implementation of approved interventions is the responsibility of the concerned State/UT. As per the PRABANDH, details of infrastructure approvals and implementation thereof for State of Bihar during 2018-19 to 2025-26 are as under:

Component	Approval	Completed
Building less Schools	416	106
Additional Classrooms	9635	1539
Boys Toilets	16089	10855
Girl's toilets	16788	12092
CWSN Toilets	301	301
Drinking Water	5997	5987
Major Repair	1485	1485
Ramps and Handrails	791	308
Art Craft Room	86	46
Library Room	68	52
Computer Room	112	71
Electrification	8411	8377

(e): The Centrally Sponsored Scheme of Samagra Shiksha has an inbuilt concurrent evaluation and monitoring system. Periodical meetings are conducted with States / UTs including Bihar to review the status of implementation and taking corrective measures. The Samagra Shiksha Manual on Financial Management and Procurement contains detailed procedures on fund flow arrangements, accounting, financial reporting, internal control and audit, external audit, procurement procedures, etc. All funds are now routed through the Public Financial Management System (PFMS) to ensure transparency, real-time tracking of fund releases and utilisation, and timely identification of unspent balances. Further, streamlining of financial reporting and project tracking to reduce the time-lag between fund release and utilization is done through the Project Appraisal Budgeting Achievements & Data Handling System (PRABANDH) Portal. Appropriate corrective action is taken by the State Governments to ensure timely implementation and compliance with financial guidelines. Real-time monitoring of teacher and student attendance and student progress to ensure accountability is done by the State Government of Bihar through e-Shiksha Kosh Portal.

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